

No. DSJ/BLP/EC/Cov-19/2020-
OFFICE OF THE DISTRICT AND SESSIONS JUDGE,
BILASPUR, HIMACHAL PRADESH.

Dated Bilaspur, the 17th April, 2020.

OFFICE ORDER

In order to ensure safety and to take remedial measures for preventing the spreading of the pandemic Corona Virus (Covid-19), the following arrangement is hereby made to entertain and dispose of urgent work pertaining to this Civil & Sessions :

- 1 The filing of urgent matter only will be done through e-mail from 9:00 a.m. to 11:00 a.m. and filing done after 11:00 a.m. will be taken up next working day.
- 2 Filing for normal matters will be done from 10:00 a.m. to 11:00 a.m.
The advocates who file cases of urgent nature through e-mail will have to
- 3 mention their contact number, whatsapp number, contact number of litigant and if possible, contact number of respondents.
- 4 Any type of service is to effected by postal means only.

The e-mail ids for filing urgent matter in this Civil & Sessions Division:

- 1 Court of District & Sessions Judge : ecourts-hpbi01@indiancourts.nic.in
- 2 Court of Sr. Civil Judge-cum-CJM : ecourts-hpbi03@indiancourts.nic.in
- 3 Court of Sr. Civil Judge-cum-ACJM : ecourts-hpbi02@indiancourts.nic.in
Ghumarwin.

Note: Instructions regarding social distancing has to be complied in letter and spirit.


District & Sessions Judge,
Bilaspur, H.P.

Endst. No. DSJ/BLP/EC/Cov-19/2020-

17-11-21
Dated Bilaspur, the 17th April, 2020.

Copy forwarded for information and necessary action to :

1. All the Judicial Officers of this Division.
2. The District Attorney-cum-PP, Bilaspur.
3. The President, District Bar Association, Bilaspur.
4. The President, Bar Association, Ghumarwin.
5. The Assistant Programmer/S.As.
6. Notice of this office.


District & Sessions Judge,
Bilaspur, H.P.

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